

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137

CP/17(CH)2021

IN THE MATTER OF

Gavin Devgan

...

Petitioner

Versus

Mefa Needles Pvt. Ltd.

...

Respondent

Under Section: 241, 242, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer